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**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**


CP(IB)No.1512/KB/2018
Misc.A (IB) No.303/KB/2020

Present: 1. Hon'ble Member (J), Shri M. B. Gosavi (J)

2. Hon'ble Member (T), Shri V.K. Gupta (T)


ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 20th February, 2020, 10:30 A.M

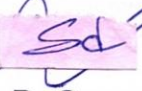
Name of the Company	M/s. PEC Limited Vs. M/s. Skyrise Overseas Pvt. Ltd.		
Under Section	7 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1.	Rishad Reddy, Adm	} Resolution Professional	 20.02.2020
2.	Soumava Mukherjee, Adm.		

ORDER

Ld. Counsel for the RP appears. Misc.A.(IB) 303/KB/20 is filed by the earlier Liquidator for his replacement by another Professional. We heard the Ld. Counsel. Monitoring Committee has approved this proposal for replacement, though it is not required under the law. Be that as it may, application in MA(IB) 303/KB/20 is allowed. Earlier Liquidator is replaced by appointing new Liquidator by name Mr. Sanjit Kumar Nayak having his registration no.IBBI/IPA-003/IP-N00079/2017-18/10702. Mr. Nayak to proceed with the liquidation process, as per rules. **Misc.A.(IB) 303/KB/2020 stands disposed off.**


 (Virendra Kumar Gupta)
 Member (T)


 (M. B. Gosavi)
 Member(J)